

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1125

ANSWERED ON:28.11.2011

WAGE BOARD REPORT

Das Gupta Shri Gurudas;Punia Shri P.L. ;Shekhar Shri Neeraj;Sivasami Shri C.

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the Government has accepted the recommendations of the Justice G.R. Majithia Wage Board report for the journalists and other employees of the newspapers/news agencies;

(b) if so, the details thereof; and

(c) the steps being taken by the Government for its early implementation?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

(a)to(c): The Government accepted the recommendations as contained in Chapters XIX and XX of the Wage Board Report, and notified the Wage Boards Awards on 11.11.2011 under Section 12(1) of The Working Journalists & Other Newspaper Employees (Conditions of Service) & Miscellaneous Provisions Act, 1955. The details of the recommendations as accepted by the Government are available at www.labour.nic.in. A copy of the notification has already been sent to employers' associations, employees unions, State Governments and Union Territories for early implementation.